

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 3207 of 2019

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CORAM: HON'BLE MR. JUSTICE DR. S. N. PATHAK  
(Through: Video Conferencing)

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For the Petitioner : Mr. Rahul Deo, Advocate  
For the State : Ms. Pinky Tiwary, AC to AG

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*07/25.03.2021* As prayed, put up this case after three weeks to enable the respondents to file counter affidavit. It is made clear that no further adjournment shall be granted on the next date.

(Dr. S.N. Pathak, J.)